

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.11.2020 (TUESDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	Sonali Khanna

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**